



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/7104/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 28<sup>th</sup> November, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 10520/2019 dated 26.11.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 2(two) days casual leave 29.11.2019 and 30.11.2019, along with station leave permission, with your official vehicle, at your own cost, from the morning of 29.11.2019 till the morning of 03.12.2019, has been ~~granted/rejected~~. The Addl. District and Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/1999/7105 / dated 28.11.19  
Copy to.

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**